CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.287/GT/2020

Subject : Petition for truing up of annual fixed charges for the 2014-19 tariff

period in respect of the Feroze Gandhi Unchahar Thermal Power

Station Stage-3 (1X210 MW).

Petition No.427/GT/2020

Subject : Petition for determination of tariff for the 2019-24 tariff period in

respect of the Feroze Gandhi Unchahar Thermal Power Station

Stage-3 (1X210 MW).

Petitioner : NTPC Limited.

Respondents : Uttar Pradesh Power Corporation Limited & 10 ors.

Date of Hearing : 19.5.2022

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC

Shri Anand K. Ganesan, Advocate, NTPC

Ms. Ritu Apurva, Advocate, NTPC Shri Jai Dhanani, Advocate, NTPC Shri R.B. Sharma, Advocate, BRPL

Ms. Megha Bajpeyi, BRPL

Shri Buddy Ranganathan, Advocate, BYPL

Shri Anupam Varma, BYPL

Shri Rahul Kinra, Advocate, BYPL Shri Aditya Ajay, Advocate, BYPL Shri Hemant Khera, Advocate, BYPL Shri Mohit Mudgal, Advocate, BYPL

Shri Mansoor Ali Shoket, Advocate, TPDDL

Shri Nitin Kala, Advocate, TPDDL Shri Kunal Singh, Advocate, TPDDL

Ms. Shefali Sobti, TPDDL

Record of Proceedings

These petitions were called out for virtual hearing.

2. At the request of the learned counsel for the Petitioner, the Commission adjourned the hearing. The Respondents had no objection to the request of the learned counsel for the Petitioner. The Commission accepted the said request and adjourned the hearing of these petitions.



- 3. The Commission also directed the parties to ensure the completion of pleadings in these matters, within two weeks, if not already done. No further extension of time shall be granted for any reason.
- 4. The Petitions shall be listed for hearing in due course for which separate notice will be issued to the parties.

By order of the Commission

Sd/-B. Sreekumar Joint Chief (Law)